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കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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| വാല്യം 10 Vol. X | തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday | 2021 ജൂൺ 29 29th June 2021 1196 മിഥുനം 15 15th Mithunam 1196 1943 ആഷാഢം 8 8th Ashadha 1943 | നമ്പർ No. |
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PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

I, Sajin Das S. R, S. R. Bhavan, Kallanattuvila, Kanthalloor, Plamoottukada, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar, Latin Catholic in my Technical High School Leaving Certificate No. THSS 101862 with Register No. 700171 of March 2017, is corrected as Christian, Nadar vide Certificate No. A6/8452/21/K. Dis, dated 28-4-2021, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Plamoottukada,
22-6-2021.

SAJIN DAS S. R

NOTIFICATION

I, Baiju Das C, L C Bhavan, KRP IV/361, Puthiyathura P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 526, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as LC Xian, Nadar in my S S L C Certificate No. A 302573 with Register No. 407882 of March 2000, is corrected as Christian Nadar vide Certificate No. A6/8889/21/K.Dis, dated 19-4-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
7-5-2021.

BAIJU DAS C

NOTIFICATION

I, Jothi Kumar M L, Raju Bhavan, House No. 227, Nellimoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 526, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as L C Xian, Nadar in my S S L C Book No. F 062408 with Register No. 456081 of March 1987; is corrected as SIUC Christian Nadar vide Certificate No. A6/23662/19/K.Dis, dated 23-9-2019, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
22-6-2021.

JOTHI KUMAR M L

NOTIFICATION

I, Sabu Kumar D, Rohin Nivas, House No. 393, Vallaninna, Thirupuram P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S S L C Book No. C 477905 with Register No. 228421 of March 1993; is corrected as SIUC Christian Nadar vide Certificate No. A6/8348/21/K.Dis, dated 20-4-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
17-6-2021.

SABU KUMAR D

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Melesa Rozario, TC 15/246, Con-ro House, Kariyam, Sreekariyam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 017, have changed the name of my minor son Rizlan Riyas, holder of Birth Certificate with Registration No. 23419/2013, date of Registration 17-9-2013, issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram; School Certificate with Admission No. 18173, dated 2-6-2021, issued from Sarvodaya Vidyalaya, Thiruvananthapuram, as Evan Rozario.

This change will come into effect in all the records related to him.

Sreekariyam,
3-6-2021.

MELESA ROZARIO

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Dhil Kumar K, Esawariyam, Kailas Nagar, Venpalavattom, Anayara P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 029, holder of Duplicate of S S L C Book No. D 606683 with Register No. 92303 of March 1976;

also known as Dileep Kumar in the Ration Card No. 1103089981 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; known as Dileep in the Permanent Account No. BTTPD6756K, issued from Income Tax Department, Government of India; and known as Dileep K in the Electoral Identity Card No. ARA0472001, dated 15-12-2014, issued by the Electoral Registration Officer, Kazhakoottam Constituency; is one and the same person. Hereafter I will be known by the name Dileep K only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
3-6-2021.

DHIL KUMAR K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Akhil S S, S A Bhavan, TC 6/2541(1), Puthukulangara, Kodunganoor P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013, holder of Secondary School Examination Certificate with Registration No. M119/06772/0074, Roll No. 4192664, dated 6-5-2019, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; have embraced Hinduism from Cheramar, Christian Community with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Thiruvananthapuram,
21-6-2021.

AKHIL S S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunitha Kumari V, Padmasana Mandiram, Edayar, Thiruvallam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 027, holder of Ration Card No. 1103090447 (Sl. No. 1), dated 20-3-2021, issued by Taluk Supply Officer, Thiruvananthapuram; Permanent Account No. CBZPV5539B, issued from Income Tax Department, Government of India; and known as Sunitha in the Electoral Identity Card No. GPL1419530, dated 2-1-2001, issued by the Electoral Registration Officer, Kovalam LA Constituency; Discharge Certificate No. 6783 with Regimental No. 14903488Y, issued from Indian Army, of my husband Padmasanan L; Pension Payment Order No. S/047764/2005 (Army), issued from the Office of the Principal, CDA (Pensions), Allahabad, of my husband Padmasanan L; is one and the same person. Hereafter I have changed my name as Sunitha V.

This change will come into effect in all records related to me.

Thiruvananthapuram,
25-6-2021.

SUNITHA KUMARI V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jasseem, Jaseem Manzil, House No.258, Channankara P. O., Kaniyapuram, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 301, holder of Secondary School Examination (Session 2011-2013) Grade Sheet cum Certificate of Performance S. No. SSE/2013/0829587 with Roll No. 4181643, dated 26-5-2013, issued from Central Board of Secondary Education, Delhi; Higher Secondary Examination Certificate No. HSE 2/2015/033591 with Register No. 2031835 of March 2015, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Technology Degree Certificate No. 0131537 with Register No. MCC15ME021 of October 2019, issued by the Vice-Chancellor, APJ Abdul Kalam Technological University, Thiruvananthapuram; NEBOSH International General Certificate in Occupational Health and Safety Certificate with Master Log Certificate No. 00563702/1208711, dated 8-2-2021, issued from National Examination Board in Occupational Safety and Health; Birth Certificate with Registration No. 331/97, date of Registration 20-2-1997, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; Permanent Account No. CEOPJ1488K, issued from Income Tax Department, Government of India; Passport No. U3357916, dated 10-5-2021, issued by the Regional Passport Officer, Thiruvananthapuram, also known as Jaseem in the Ration Card No. 1103064835 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram and in the Electoral Identity Card No. NXI1153360, dated 9-1-2016, issued by the Electoral Registration Officer, Chirayinkeezhu Assembly Constituency, is one and the same person. Hereafter I have changed my name as Jasseem. M.

This change will come into effect in all records related to me.

Channankara,
23-6-2021.

JASSEEM

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suraja R. S, Alukadu Vettiariyath Veedu, Poonthura P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 026, holder of S. S. L. C. No. C 448095 with Register No. 106152 of March 2002; Higher Secondary Examination (Class XII) Certificate No. HSE 0089180 with Register No. 1004029 of March 2004, issued from Board of Higher Secondary Examination, Government of Kerala; Trained Teachers' Certificate No. 104475 with Register No. 0887251, dated 15-10-2009, issued from Department of Education, Government of Kerala; Electoral Identity Card No. MMS1953827, dated 23-10-2015, issued by the Electoral Registration Officer, Nedumangad Assembly Constituency; Ration Card No. 1101087681 (Sl. No. 1), dated 6-10-2020, issued from City Rationing Office-South, Thiruvananthapuram; Marriage Certificate with Registration No. 43/11, date of

Registration 11-3-2011, issued from Manickal Grama Panchayat; Birth Certificate with Registration No. 32423/2011, date of Registration 11-12-2011, issued by the Registrar of Births and Deaths, Thiruvananthapuram Corporation, of my daughter Ananya A. S; Birth Certificate with Registration No. 15981/2017, date of Registration 1-7-2017, issued by the Registrar of Births and Deaths, Thiruvananthapuram Corporation, of my daughter Aami A. S; Permanent Account No. GWHPS3188E, issued from Income Tax Department, Government of India, have embraced Hinduism from Christian, Pulaya Community with a new name Sneha. R. S. Hereafter I will be a member of Hindu, Pulaya Community and will be known by the name Sneha. R. S and will sign accordingly.

This change will come into effect in all records related to me.

Poonthura,
23-6-2021.

SURAJA R. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sandhya S, TC 64/2218(1), Vadakkevila Puthen Veedu, Nedumom, Kovalam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 527, holder of S S L C Certificate No. M 405958 with Register No. 552401 of March 2012; Higher Secondary Examination Certificate No. HSE 2/2014/002069 with Register No. 1001996 of March 2014, issued by Board of Higher Secondary Examinations, Government of Kerala; Degree of Bachelor of Arts Certificate No. IG33-193292 with Enrolment No. 169752370, dated 14-8-2019, issued by the Vice Chancellor, Indira Gandhi National Open University; Employment Exchange Identity Card with Registration No. 12/4736, date of Registration 27-6-2012, issued from the Employment Exchange Office, Thiruvananthapuram; Permanent Account No. KZRPS9059F, issued from Income Tax Department, Government of India; Indian Union Driving Licence No. KL01 20200007613, date of issue 5-11-2020, issued by RTO, Thiruvananthapuram; Electoral Identity Card No. UYX0826727, dated 6-8-2017, issued by the Electoral Registration Officer, Nemom Constituency; Marriage Certificate with Registration No. 1727/2021, date of Registration 13-4-2021, issued by Local Registrar, Thiruvananthapuram Corporation; Identity Card with Registration No. KL0100087470, date of Registration 5-1-2018, issued from the District Executive Office, Kerala State Unauthorised Worker's Social Security Board, Thiruvananthapuram; Ration Card No. 1103033837 (Sl. No. 8) issued from Taluk Supply Office, Thiruvananthapuram; have embraced Islam Religion from Hindu, Ezhava Community with a new name Ayisha Mehrin. Hereafter I will be a member of Islam Religion and will be known by the name Ayisha Mehrin only and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
25-6-2021.

SANDHYA S

NOTIFICATION

I, Mithula Ashok, Thekkeveedu, House No. 5/112, Kurukkannel Building, Kudappanakunnu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 043, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nair in my S S L C Certificate No. T 241058 with Register No. 627669 of March 2018; is corrected as Hindu, Ezhava vide Certificate No. A5-13305/2021/Kdis, dated 17-6-2021, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
28-6-2021.

MITHULA ASHOK

NOTIFICATION

I, Appu Ashok, Thekkeveedu, House No. 5/112, Kurukkannel Building, Kudappanakunnu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 043, holder of Secondary School Examination Certificate with Registration No. M/SE/12/07521/00013, Roll No. 4172014, dated 21-5-2012, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nair in my Transfer Certificate No. 25/2014-15 with Admission No. 1169, date of Admission 21-7-2012, issued by the Principal, Shree Vidyadhiraja Vidya Mandir Higher Secondary School, Vellayambalam, Thiruvananthapuram; is corrected as Hindu, Ezhava vide Certificate No. A5-13306/2021/Kdis, dated 17-6-2021, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
28-6-2021.

APPU ASHOK

NOTIFICATION

I, Mithun Ashok, Thekkeveedu, House No. 5/112, Kurukkannel Building, Kudappanakunnu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 043, holder of Secondary School Examination Certificate with Registration No. M114/07521/0038, Roll No. 4192414, dated 19-5-2014, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nair in my Transfer Certificate No. 623/13-14 with Admission No. 1743, date of Admission 3-6-2013, issued by the Principal,

Marygiri English Medium School, Kudappanakunnu, Thiruvananthapuram; is corrected as Hindu, Ezhava vide Certificate No. A5-13307/2021/Kdis, dated 17-6-2021, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
28-6-2021.

MITHUN ASHOK

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, R. Balamani, TC 3/2514-5, 1st Floor, Gurukripa Ancient Science Study Centre, Chenkottukonam, Thundathil P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 581, holder of Secondary School Certificate No. AMP 614466 with Roll No. 0049882 of March 1999, issued from Board of Secondary Education, Andhra Pradesh, Hyderabad; Intermediate Public Examination Pass Certificate cum Memorandum of Marks Sl. No. B046739 with Register No. 8090427 of March 2001, issued from Board of Intermediate Education, Andhra Pradesh; Bachelor of Technology Degree Certificate with H. T. No. 01071A0505, dated 25-3-2006, issued from Jawaharlal Nehru Technological University, Andhra Pradesh, have changed my name as ManiSudarsana and will sign accordingly.

This change will come into effect in all records related to me.

Thundathil,
28-6-2021.

R. BALAMANI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajani V, Meenamkanivila Veedu, House No. 213, Mukkola, Kallayam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 043, have changed the name of my minor daughter Gouri B R, holder of School Certificate with Admission No. 13518, dated 16-3-2021, issued by the Headmistress, St. Goretti's H. S for Girls, Nalanchira, Thiruvananthapuram; Birth Certificate with Registration No. 1274/2007, date of Registration 14-1-2007, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; Ration Card No. 1105022338 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; as Gouri R Binu.

This change will come into effect in all records related to her.

Nedumangad,
22-6-2021.

RAJANI V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Neeja Mol D. L, Zion Hill, Leksham Veedu, Konchira P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 615, holder of S. S. L. C. No. 414383 with Register No. 89175 of March 1999, have embraced Hinduism from Christian, Pulaya Community with the same name. Hereafter I will be a member of Hindu, Pulaya Community.

This change will come into effect in all records related to me.

Konchira,
23-6-2021.

NEEJA MOL D. L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sobha S S, Roadarikathu Veedu, Meenankal P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, holder of S S L C Certificate No. C 089433 with Register No. 627095 of March 2003, have embraced Christianity from Hindu, Nadar Community with the same name. Hereafter I will be a member of Christian, Nadar Community.

This change will come into effect in all records related to me.

Nedumangad,
24-6-2021.

SOBHA S S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kavya Mohan Babu, Chundavila Veedu, Chemmaruthy, Vadasserikonam P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 143; holder of Secondary School Examination Certificate with Registration No. M115/06569/0174, Roll No. 4339894, dated 28-5-2015, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Senior School Certificate Examination, 2017 Certificate with Roll No. 4820808, dated 28-5-2017, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Degree of Bachelor of Commerce Certificate with Register No. 15915603/15917801042, dated 1-3-2021, issued by Vice Chancellor, University of Kerala; Birth

Certificate with Registration No. 8715/99, date of Registration 10-8-1999, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; Electoral Identity Card No. AKE1583582, dated 9-4-2019, issued by the Electoral Registration Officer, Varkala Constituency; Ration Card No. 1171021160 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Varkala; have changed my name as Kavya S.

This change will come into effect in all records related to me.

Thiruvananthapuram,
21-6-2021.

KAVYA MOHAN BABU

NOTIFICATION

I, Anand B B, Apsara Bhavan, Mavuvila, Perukavu P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 573, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian in my Transfer Certificate No. 282/2018-19 with Admission No. 3073, date of Admission 19-6-2017, issued by the Principal, St. Xavier's H.S.S., Peyad, Thiruvananthapuram; is corrected as SIUC Christian Nadar vide Certificate No. A5/7160/2021, dated 26-4-2021, issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to me.

Kattakada,
22-6-2021.

ANAND B B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Peter E, Peter Bhavan, Eruthamcode, Kattakada P.O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of S S L C Certificate No. I 061671 with Register No. 102963 of March 2009; Electoral Identity Card No. ICR0401497, dated 3-8-2013, issued by the Electoral Registration Officer, Kattakada LA Constituency; have changed my name as Kiran E S and will sign accordingly.

This change will come into effect in all records related to me.

Kattakada,
25-6-2021.

PETER E

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Satheesan D, Syam Nivas, KP X/77, Manthikalam, Paruthippally P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 574, holder of Extract of Admission Register with Admission No. 1709, date of Admission 4-6-1974, issued from Lutheran L.P.S, Mandikalam; have embraced Hinduism from Christian, Cheramar Community with the same name.

It is further notified that my minor son Syam S A, holder of S S L C Certificate No. V 631541 with Register No. 520330 of March 2020; and my minor daughter Amala A, holder of Extract of Admission Register with Admission No. 25632, dated 23-6-21, issued by the Headmistress, Govt.V & HSS, Paruthippally; have embraced Hinduism from Christian, Cheramar Community, with the same name respectively. Hereafter we will be the members of Hindu, Cheramar Community.

This change will come into effect in all records related to us.

Kattakada,
28-6-2021.

SATHEESAN D

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anila O, Syam Nivas, KP X/77, Manthikalam, Paruthippally P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 574, holder of Standard X Equivalency Certificate No. AX 170148 with Register No. 11755 of November 2019, have embraced Hinduism from Christian, Cheramar Community with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Kattakada,
28-6-2021.

ANILA O

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rinku Chandran, 'Poornima', Thekkumkara, Pullichira P. O., Mayyanad, Kollam District, Pin-691 304, holder of S. S. L. C. Book No. E 248910 with Register No. 71882 of March 1992; Pre-Degree Examination Certificate Sl. No. 5399 with Register No. 32715 of April 1994, issued from University of Kerala; Mechanical Engineering (Three year course) Diploma Certificate Sl. No. 54151 with Register No. 2897 of April 1997, issued from State Board of Technical Education, Government of Kerala; Driving Licence No. 2/4225/1995, dated 19-8-2015, issued by the Asst. LA Kollam, also known as Ringu Chandran in the Marriage Certificate with Registration No. 16/2006, date of Registration 6-2-2006, issued from Adichanalloor Grama Panchayat; Passport No. N0748363, dated 10-7-2015, issued from Passport Office, Thiruvananthapuram, of my wife Gini Ringu Chandran; Birth Certificate with Registration No. 262/2009, date of Registration 8-7-2009, issued from Adichanalloor Grama Panchayat, of my son Nivedh R. Chandran; Birth Certificate with Registration No. 94/2011, date of Registration 22-3-2011, issued from Adichanalloor Grama Panchayat, of my daughter Navami R. Chandran; Passport No. S4160030, dated 13-8-2018, issued from Passport Office, Thiruvananthapuram, of my son Nivedh Ringu Chandran; Passport No. N9875049, dated 5-7-2016, issued from Passport Office, Thiruvananthapuram, of my daughter Navami Ringu Chandran, and in the Passport No. Z2663742, dated 18-6-2014, issued from Consulate General of India, Dubai (U.A.E), is one and the same person. Hereafter I will be known by the name Ringu Chandran only.

This change will come into effect in all records related to me.

Pullichira,
16-3-2021.

RINKU CHANDRAN

NOTIFICATION

I, Seena John d/o A Johnkutty, Pandonnal Kizhakkathil, Kureepuzha, Thrikkadavur village, Kollam Taluk, Kollam, Pin-691 601, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered as Christian Roman Catholic in my Technical High School Leaving Certificate No. 758 with Register No. 50 of March 1996 is corrected as Christian Latin Catholic Community vide Certificate No. 11233/21/A5/K. Dis, dated 20-4-2021, issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Kollam,
28-6-2021.

SEENA JOHN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anu D Sha, Sunu Bhavan, Pavithreswaram P. O., Kottarakkara Taluk, Kollam District, Pin-691 507, holder of S S L C Certificate No. B 468014 with Register No. 580779 of March 2001; Higher Secondary Examination Certificate No. HSE 751275 with Register No. 785573 of March 2003, issued by Board of Higher Secondary Examinations, Government of Kerala; Degree of Bachelor of Science Certificate with Register No. 405555, dated 17-5-2007, issued by the Vice Chancellor, University of Kerala; Degree of Master of Science Certificate with Register No. 62005402/06104002, dated 12-5-2011, issued by the Vice Chancellor, University of Kerala; Permanent Account No. EENPS4086H, issued from Income Tax Department, Government of India; Driving Licence No. 24/1064/2010, dated 30-11-2018, issued by ALA, Kannur; Electoral Identity Card No. IAD9316340, dated 9-12-2019, issued by the Electoral Registration Officer, Kothamangalam Constituency; have continued as Anu D Sha. Hereafter I will be known by the name Anu D Sha only and have changed my gender from female to male.

This change will come into effect in all records related to me.

Kottarakkara,
30-6-2021.

ANU D SHA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arun, Ayyappa Nivas, Padinjattinkara, Kottarakkara P. O., Kottarakkara Taluk, Kollam District, Pin-691 506; holder of Secondary School Examination Certificate with Roll No. 6106634, dated 24-5-2003, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Senior School Certificate Examination, 2005 Certificate with Roll No. 6204822, dated 23-5-2005, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Permanent Account No. ASDPA0971H, issued from Income Tax Department, Government of India; Indian Union Driving Licence No. KA 19 20100018111, date of issue 27-12-2010, issued by LA, Mangalore; Marriage Certificate with Registration No. 257/2013, date of Registration 11-11-2013, issued by the Local Registrar, Adoor Municipality; Birth Certificate with Registration No. 848/2018, date of Registration 17-5-2018, issued by the Registrar of Births & Deaths, Pallickal Grama Panchayat, of my daughter Deeksha Shri Arun; Passport No. P 0948918, date of issue 28-9-2016, issued from the Passport Office, Thiruvananthapuram, of my wife Divya Ramalingam; also known as Dr. Arun in the Degree of Bachelor of Medicine & Bachelor of Surgery Certificate with Register No. 05M2068, dated 30-3-2011, issued by the Vice Chancellor, Rajiv Gandhi University of Health Sciences, Karnataka; Degree of Master of Surgery (General Surgery) Certificate with Register No. 12YG476, dated 5-4-2016, issued by the Vice Chancellor, Rajiv Gandhi University of Health Sciences, Karnataka; Registration Certificate with Registration No. 55041, dated 31-8-2015, issued by The Travancore Cochin Council of Modern Medicine, Thiruvananthapuram; and known as Arun A in the Ration Card No. 1208067716 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Kottarakkara; is one and the same person. Hereafter I have changed my name as Arun Ayyappan.

This change will come into effect in all records related to me.

Kottarakkara,
30-6-2021.

ARUN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Leelamma Daniel, Jose Bungalow, Kura (P.O.), Kura (Village), Pathanapuram (Taluk), Kollam (Dist.), Kerala, Pin-691 557, holder of Ration Card No. 1209009860 issued by the Taluk Supply Officer, Pathanapuram Taluk, and knows as Leelamma in the Election ID Card No. AJE1009695 issued by the Electoral Registration Officer Pathanapuram Assembly Constituency, and in the Marriage Certificate issued by the Parish of St. Johns Malankara Catholic Church, Vadacode, Syro-Malankara Catholic Church, Major Archdiocese of Trivandrum, Pattom, Trivandrum, Kerala; and known as Lilelama in the Pension Payment Order No. S/8397/79 as amended by PPO No. S/R/55316/80 issued to my husband Ex No. 13818685, Nk Mathai Daniel is one and the same person. Hereinafter I will be known by the name Leelamma Daniel consequent on my marriage.

This change will come into effect in all records related to me.

Pathanapuram.

LEELAMMA DANIEL

NOTIFICATION

I, Sherry P. Jayan, Parakkootom, Kozhuvallur P. O., Chengannur Taluk, Alappuzha District, Pin-689 521, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, C S I in my S. S. L. C. No. T 113645 with Register No. 550237 of March 2018, is corrected as Christian, Cheramar vide Certificate No. C7.818/21/Kdis, dated 27-1-2021, issued by the Tahsildar, Chengannur Taluk.

This correction will come into effect in all records related to me.

Kozhuvallur,
22-6-2021.

SHERRY P. JAYAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Asokan C K, Chirayil House, Olassa P. O., Ayamanam, Kottayam Taluk Kottayam District, Pin-686 014, holder of Extract of Admission Register with Admission No. 3401, date of Admission 20-5-1974 issued from P.J.M UP School, Aymanam, Kottayam; also known as C K Ashokan in the Service Certificate with PA No. 41743-S, (now working as Cook, is a Permanent Defence Civilian Employee of Indian Air Force), dated 14-6-2021, issued from Indian Air Force; known as Ashokan C K in the Permanent Account No. CDHPK3524R, issued from Income Tax Department, Government of India; S S L C Certificate No. L 042993 with Register No. 220507 of March 2011, of my son Vishnu Ashokan; Marriage Certificate dated 16-2-2021, issued by the Secretary, SNDP Branch No. 782, Olassa, Kottayam; and known as Ashokan in the Electoral Identity Card No. FPD1639624 dated 16-3-2006, issued by the Electoral Registration Officer, Ettumanoor LA Constituency; is one and the same person. Hereafter I will be known by the name Ashokan C K only.

This change will come into effect in all records related to me.

Kottayam,
28-6-2021.

ASOKAN C K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thresiamma A.J, Arya Bhavan, Mevelloor P.O., Vaikom Taluk, Kottayam, Pin-686 609, holder of SSLC Book No. 023553 with Register No. 265796 of March 1977, and as Ancy Babu in the Passport No. M 9608476, date of issue 27-5-2015, issued by Regional Passport Officer, Cochin, PAN Card No. COJPB2516R, issued from Income Tax Department, Govt. of India and as Ancybabu in the Rationcard No. 1525025646 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Vaikom, and also known as Ancy in the Election Identity Card No. KTZ1094754, dated 23-2-2015, issued by Electoral Registration Officer, Vaikom LA Constituency, Marriage Certificate with Reference No. 08/1985, dated 20-12-2020, issued from Fathima Matha Church, Fathimapuram is one and the same person. Hereafter I will be known by the name Ancy Babu only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Mevelloor,

2-7-2021.

THRESIAMMA A.J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Athira Saju, Kallamparambil, 200 Acre, Mannamkandam P. O., Devikulam Taluk, Idukki District, Pin-685 561, holder of S S L C Certificate No. N 208969 with Register No. 255618 of March 2013; Higher Secondary Examination Certificate No. HSE 2/2015/536630 with Register No. 2140041 of June 2015 (SAY), issued by

Board of Higher Secondary Examinations, Government of Kerala; Birth Certificate with Registration No. 2332/1997, date of Registration 27-8-1997, issued by the Registrar of Births & Deaths, Muvattupuzha Municipality; Electoral Identity Card No. AFU0874974, dated 29-4-2016, issued by the Electoral Registration Officer, Devikulam Constituency; also known as Athira in the Ration Card No. 1629003044 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Devikulam; and known as Nithwik Acharyan S in the Transgender Identity Card issued from Social Justice Department, Government of Kerala; is one and the same person. Hereafter I will be known by the name Nithwik Acharyan S only consequent on change of my gender from female to male and will sign accordingly.

This change will come into effect in all records related to me.

Devikulam,

1-7-2021.

ATHIRA SAJU

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Joy K. M, Kolliyl House, Karimannoor P. O., Thodupuzha Taluk, Idukki District, Pin-685 581, holder of S.S.L.C. Book No. D 559444 with Register No. 262107 of March 1983 also known as Fr. Joy Koliyl in the Driving License DL No. KL6020130003879 dated 12-8-1994 issued from SRTTO Thodupuzha, and known as Joseph Mathai, Permanent Account No. AMWPJ2255J issued from Income Tax Department, Government of India, also known as Joseph in the Birth Certificate with Registration No. 33/1958 date of Registration 3-2-1958 issued from Karimannoor Grama Panchayath is one and the same person. Hereafter I will be known by the name Joseph Mathai only and will sign accordingly.

This change will come into effect in all records related to me.

Karimannoor,

16-6-2021.

Joy K. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lila. P. K, Kottavathukkal House, Vazhithala P. O., Thodupuzha Taluk, Idukki District, Pin-685 583, holder of S. S. L. C. Book No. C 317999 with Register No. 266879 of March 1982, also known as Laila in the Electoral Identity Card No. KL/14/082/309326, dated 5-3-2019, issued by the Electoral Registration Officer, Thodupuzha LA Constituency; Ration Card No. 1628047215 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Thodupuzha, and known as Laila Haneefa in the Permanent Account No. BAKPL9704K, issued from Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Laila. P. K and will sign accordingly.

This change will come into effect in all records related to me.

Vazhithala,
10-4-2021.

LILA. P. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chandrasekhara Warriar S, Arackaparambil House, Arikuzha P.O., Thodupuzha Taluk, Idukki District, Pin-685 608, holder of Extract of School Admission Register with Admission No. 10192, date of Admission 24-5-1971, issued by the Headmistress, Govt. Model Higher Secondary School, Kottayam, in the All India Secondary School Examination Certificate of my son Ajay Chandran C with S. No. SSE/2001/00037264 and Roll No. 4129485, dated 28-5-2001, issued from Central Board of Secondary Education, Delhi, known as Chandrasekhara Warriar in the Driving Licence No. 38/1586/2015, dated 22-5-2020, issued by Asst. LA, Thodupuzha, in the PAN Card No. BLUPC0827P, issued by Income Tax Department, Govt. of India, and as Chandrasekhara Varyar in the Election Identity Card No. FLT 1316363, dated 9-4-2001, issued by the Electoral Registration Officer, Changanasserry LA Constituency, and as Chanthrasekhara Warriar in the Election Identity Card (Duplicate) of my wife Kumari

with No. FLT1316314, dated 15-4-2006, issued by the Electoral Registration Officer, Thodupuzha LA Constituency, and also known as John Samual in the S. S. L. C. of my son Issac John with Certificate No. G 167757, Register No. 256140 of March 2007, is one and the same person. Hereafter I will be known by the name John Samual only and will sign accordingly.

This change will come into effect in all records related to me.

Thodupuzha,
1-7-2021.

CHANDRASEKHARA WARRIER S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kumari E.M, Arackaparambil House, Arikuzha P. O., Thodupuzha Taluk, Idukki District, Pin-685 608, holder of S.S.L.C. Book No. 764304 with Register No. 342651 of March 1979, in the All India Secondary School Examination Certificate of my son Ajay Chandran C with S. No. SSE/2001/00037264 and Roll No. 4129485, dated 28-5-2001, issued from Central Board of Secondary Education, Delhi, known as Kumari in the Election Identity Card (Duplicate) No. FLT1316314, dated 15-4-2006, issued by the Electoral Registration Officer, Thodupuzha LA Constituency, and also known as Raichel John in the S.S.L.C. of my son Issac John with Certificate No. G 167757, Register No. 256140 of March 2007, is one and the same person. Hereafter I will be known by the name Raichel John only and will sign accordingly.

This change will come into effect in all records related to me.

Thodupuzha,
1-7-2021.

KUMARI E. M

NOTIFICATION

I, Haritha J R, Naranath House, Cheruvannur, Muyipoth P. O., Koyilandy Taluk, Kozhikode District, Pin-673 524, do hereby notify for the information of all concerned authorities and public that my Community which is wrongly entered as Hindu-Kanisha Panikkar in the SSLC No. 443243 with Register No. 187363 of March 2003, is corrected as Hindu-Kaniyar Panicker vide Certificate No. TLKKDY/2327/2021-G1 dated 5-3-2021 issued by the Tahsildar, Taluk Office, Koyilandi.

This correction will come into effect in all records related to me.

Cheruvannur.

HARITHA J R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shyleshkumar K, 6/155 S, Krishi Bhavan Road, Apollo Seasons Plot 22, Ramanattukara, Kozhikode District, Pin-673 633, holder of All India Secondary School Examination Certificate with Roll No. 104372, dated 15-6-1984, issued by Central Board of Secondary Education, New Delhi; Pre-Degree Examination Certificate with Register No. 48501, dated 23-7-1986, issued from University of Calicut; also known as Shylesh Kumar, K in the Degree of Bachelor of Medicine and Surgery Certificate with Register No. 342, dated 29-5-1993, issued by the Vice Chancellor, University of Calicut; Degree of Master of Surgery Certificate with Register No. 520, dated 24-12-1997, issued by the Vice Chancellor, University of Calicut; Degree of Master of Chirurgiae (Branch II Thoracic Surgery) Certificate dated 27-12-2001, issued by the Vice Chancellor, University of Mumbai; Diplomate of the National Board for the Practice of Cardio Thoracic Surgery Certificate issued from National Board of Examinations, New Delhi; Driving Licence No. 11/3140/1987, dated 12-3-2019, issued by LA, Kozhikode; known as Dr. Shylesh Kumar K in the Certificate of Member of the National Academy of Medical Sciences, India (MNAMS), of 2004, issued from National Academy of Medical Sciences, India, New Delhi; Registration Certificate with Registration No. 40781, dated 17-3-2011, issued by Punjab Medical Council; Registration Certificate with Registration No. 090577, dated 3-7-1999, issued by Maharashtra Medical Council, Mumbai; known as Dr. Shyleshkumar K in the Internship Certificate with Registration No. 15287, dated 21-3-1992, issued from Directorate of Medical Education; known as Shylesh Kumar Kunnanattil in the Certificate of Registration of Additional Medical Qualification with Registration No. 20655, dated 4-7-1997, issued from Travancore Cochin Medical Councils; Certificate of Registration of Additional Medical Qualification with Registration No. 20655, dated 20-8-2010, issued from Travancore Cochin Medical Councils; Medical Registration Certificate with Registration No. 127920, dated 22-1-2018, issued from Tamil Nadu Medical Council; Duplicate Certificate of Executive Post Graduate Diploma in Management dated 4-4-2015, issued by Indian Institute of Management Kozhikode Society; Passport No. L 7861858, date of issue 12-3-2014, issued from the Passport Office, Kozhikode; known as Dr. Shylesh Kumar Kunnanattil in the Marriage Certificate No. 21/2009, dated 30-12-2009, issued by the Marriage Officer, West Hill, Kozhikode; Life Member of Indian Medical Association Certificate with No. KRL/11429/19/2036/138457/2008-09/L, dated 15-3-2012, issued from Indian Medical Association (Headquarters); Registration Certificate with Registration No. 20655, dated 21-7-2011, issued by The Travancore Cochin Council of Modern Medicine, Thiruvananthapuram; Birth Certificate with Registration No. 4054, date of Registration 17-9-2010 issued by

Registrar of Births & Deaths, Ludhiana, Punjab, of my daughter (name not mentioned); known as K Shyleshkumar in the Permanent Account No. AGJPK6737H, issued from Income Tax Department, Government of India; known as K Shylesh Kumar in the Ration Card No. 2157027727(SI No. 2), dated 15-3-2017, issued from Taluk Supply Office, Kozhikode; and known as Sailesh Kumar in the Electoral Identity Card No. MLB1361591, dated 5-4-2001, issued by the Electoral Registration Officer, Kozhikode LA Constituency; is one and the same person. Hereafter I have changed my name as Shailes Kunnanattil.

This change will come into effect in all records related to me.

Kozhikode,
7-7-2021.

SHYLESHKUMAR K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Reshma M, Meethal Veedu, Chamundikunnu, Chithari P.O., Hosdurg Taluk, Kasaragod District, Pin-671 316, holder of S S L C Certificate No. H 015142 with Register No. 112535 of March 2008; Higher Secondary Examination Certificate No. HSE 356711 with Register No. 6378885 of March 2010, issued by Board of Higher Secondary Examinations, Government of Kerala; Degree of Bachelor of Commerce Certificate with Register No. DA10BR0022, dated 22-1-2015, issued by the Vice Chancellor, Kannur University; Employment Exchange Identity Card with Registration No. 14/2489, date of Registration 21-6-2014, issued from Employment Exchange Office, Kanhangad; Electoral Identity Card No. XBI0198051, dated 20-9-2015, issued by the Electoral Registration Officer, Kanhangad Constituency; Driving Licence No. 60/7878/2017, dated 28-12-2017, issued by Asst. LA, Kanhangad; Permanent Account No. BRQPR3901M, issued from Income Tax Department, Government of India; also known as Reshma in the Birth Certificate with Registration No. 2077/1992, date of Registration 27-11-1992, issued by the Registrar of Births & Deaths, Ajanur Grama Panchayat; and known as Sreeram Meetheal in the Transgender Identity Card with ID No. TG678382, issued from Social Justice Department, Government of Kerala; is one and the same person. Hereafter I have changed my name as Sreeram Meethal consequent on change of my gender from female to male and will sign accordingly.

This change will come into effect in all records related to me.

Hosdurg,
1-7-2021.

RESHMA M

പത്തനംതിട്ട സബ് രജിസ്ട്രാറാഫീസിൽ നിന്നും

പരസ്യം ചെയ്യുന്നത്

2021 മാർച്ച് 10.

തിരുവനന്തപുരം ജില്ലയിൽ പുനയ്ക്കാമുകൾ റ്റി.സി. 18/812/4 അക്ഷയയിൽ പരേതനായ ജോർജ്ജ് വർഗീസ് തയ്യിൽ മകൻ ഡോ. ലെനിൻ ജോൺ വി. ജോർജ്ജ്, കിംസ് ഹോസ്പിറ്റൽ, തിരുവനന്തപുരത്ത് വച്ച് 2-11-2020-ൽ മരിച്ചതിനെ തുടർന്ന് ടി ഡോ. ലെനിൻ ജോൺ വി. ജോർജ്ജ് 30-10-2020-ൽ എഴുതി വച്ച ഒരു വിൽപത്രം നിയമാനുസൃതം രജിസ്റ്റർ ചെയ്തു കിട്ടുന്നതിനുവേണ്ടി ടി വിൽപത്രത്തിലെ അവകാശിയും ടി ഡോ. ലെനിൻ ജോൺ വി. ജോർജ്ജിന്റെ ഭാര്യയുമായ തിരുവനന്തപുരം ജില്ലയിൽ പുനയ്ക്കാമുകൾ റ്റി.സി. 18/812/4 അക്ഷയയിൽ ടി ഡോ. ലെനിൻ ജോൺ വി. ജോർജ്ജ് ഭാര്യ ഡോ. സ്വപ്ന മറിയം ലെനിൻ ജോൺ ഈ ആഫീസിൽ 19-2-2021-ൽ ഹാജരാക്കുകയുണ്ടായി. ടി വിൽപത്ര കർത്താവായ അക്ഷയയിൽ ഡോ. ലെനിൻ ജോൺ വി. ജോർജ്ജ് മരിച്ചു പോയതായി കാണിക്കുന്ന മരണ സർട്ടിഫിക്കറ്റ് അപേക്ഷകയായ ഡോ. സ്വപ്ന മറിയം ലെനിൻ ജോൺ എന്റെ മുമ്പാകെ ഹാജരാക്കി മൊഴി തന്നതനുസരിച്ച് ടി വിൽപത്രം ഡോ. സ്വപ്ന മറിയം ലെനിൻ ജോണിൽ നിന്നും 19-2-2021-ൽ സ്വീകരിച്ച് ഈ ഓഫീസിൽ 3-ാം പുസ്തകത്തിൽ P1/III/2021-ാം നമ്പരായി കിടപ്പ് ഇട്ടിട്ടുള്ളതും ടി വിൽപത്രം സംബന്ധിച്ചുള്ള വിചാരണ 2021 ജൂലൈ മാസം 24-ാം തീയതി ശനിയാഴ്ച പകൽ 4 മണിക്ക് ഈ ഓഫീസിൽവച്ച് നടത്തുന്നതിന് നിശ്ചയിച്ചിരിക്കുന്നതിനാൽ ടി വിൽപത്രം രജിസ്റ്റർ ചെയ്ത് കൊടുക്കുന്നത് സംബന്ധിച്ച് ആർക്കെങ്കിലും തർക്കങ്ങളോ ആക്ഷേപങ്ങളോ ഉള്ളപക്ഷം വിചാരണ ദിവസമായ 2021 ജൂലൈ മാസം 24-ാം തീയതി ശനിയാഴ്ച പകൽ 4 മണിക്ക് മുമ്പായി ഈ ഓഫീസിൽ നേരിട്ടോ മറ്റേതെങ്കിലും നിയമാനുസൃതമായ വിധത്തിലോ നിയമപ്രകാരം അധികാരപ്പെടുത്തിയ ആൾ മുഖാന്തിരമോ ഹാജരായി രേഖാമൂലം മൊഴി ബോധിപ്പിച്ചുകൊള്ളേണ്ടതും അതിനുശേഷം വരുന്ന ആക്ഷേപങ്ങളോ തർക്കങ്ങളോ പരിഗണിക്കുന്നതല്ലാത്തതുകൊണ്ടു എന്നുള്ള വിവരം ഈ പരസ്യം മൂലം അറിയിച്ചുകൊള്ളുന്നു.

(ഒപ്പ്)

പത്തനംതിട്ട.

സബ് രജിസ്ട്രാർ.

കോട്ടയം മുനിസിപ്പാലിറ്റി

വിജ്ഞാപനം

നമ്പർ ജി15-18076/2015.

2021 ഏപ്രിൽ 19.

കേരള തെരുവു കച്ചവട ചട്ടം [ജീവനോപാധി സംരക്ഷണവും തെരുവു കച്ചവട നിയന്ത്രണവും സ. ഉ. (പി) നമ്പർ 15/2018/തസ്വഭവ തീയതി 12-3-2018] അധ്യായം 2, ചട്ടം (5) പ്രകാരം കോട്ടയം നഗരസഭയിലെ നഗര കച്ചവട സമിതിയിലേക്കുള്ള തെരുവ് കച്ചവടക്കാരുടെ പ്രതിനിധികളെ തിരഞ്ഞെടുക്കുന്നതിന് വേണ്ടി തിരഞ്ഞെടുപ്പ് നടത്തുവാൻ തീരുമാനിച്ചു. തെരുവു കച്ചവട നിയമത്തിലും ചട്ടത്തിലും പ്രതിപാദിച്ചിരിക്കുന്ന ചുമതലകൾ കൂടാതെ തെരുവു കച്ചവടക്കാരുടെ ജീവനോപാധി സംരക്ഷണവും പുനരധിവാസവും ആണ് നഗര കച്ചവട സമിതിയുടെ ചുമതല.

(ഒപ്പ്)

കോട്ടയം നഗരസഭ.

സെക്രട്ടറി.

വിശദീകരണക്കുറിപ്പ്

(ഇത് വിജ്ഞാപനത്തിന്റെ ഭാഗമാകുന്നതല്ല. എന്നാൽ അതിന്റെ പൊതു ഉദ്ദേശം വെളിപ്പെടുത്തുന്നതിന് ഉദ്ദേശിച്ചു കൊണ്ടുള്ളതാണ്.)

തെരുവു കച്ചവടക്കാരുടെ ജീവനോപാധി സംരക്ഷിക്കുന്നതിനും നഗരങ്ങളിലെ തെരുവു കച്ചവടം ബാഹ്യശക്തികളെ ഒഴിവാക്കി നഗരസഭകളുടെ നിയന്ത്രണത്തിലേക്ക് കൊണ്ടുവരുന്നതിനുമായി 2014 ഇന്ത്യൻ പാർലമെന്റ് തെരുവു കച്ചവട (ജീവനോപാധി സംരക്ഷണവും തെരുവു കച്ചവട നിയന്ത്രണവും) നിയമം പാസ്സാക്കുകയുണ്ടായി. ഈ നിയമം വിഭാവനം ചെയ്യുന്നതനുസരിച്ചു സംസ്ഥാന സർക്കാർ 2018 മാർച്ച് 12-ാം തീയതിയിൽ തെരുവു കച്ചവട (ജീവനോപാധി സംരക്ഷണവും തെരുവു കച്ചവട നിയന്ത്രണവും) ചട്ടം വിജ്ഞാപനം ചെയ്യുകയുണ്ടായി. തെരുവു കച്ചവടക്കാരുടെ ക്ഷേമവും ജീവനോപാധിയും ഉറപ്പുവരുത്തുന്നതിനും പുനരധിവാസത്തിനും തെരുവു കച്ചവട നിയമവും ചട്ടവും നടപ്പിലാക്കുന്നതിനുംവേണ്ടിയാണ് നഗരസഭാതലത്തിൽ നഗരകച്ചവടസമിതി നിലവിൽ വന്നിട്ടുള്ളത്. തെരുവു കച്ചവട ചട്ടം അധ്യായം 2, ചട്ടം (5) പ്രകാരം പ്രസ്തുത സമിതിയിലേക്ക് തെരുവു കച്ചവടക്കാരുടെ 9 പ്രതിനിധികളെ തിരഞ്ഞെടുപ്പിലൂടെ കണ്ടെത്തേണ്ടതുണ്ട്. ആയതിൻപ്രകാരം കോട്ടയം നഗരസഭയിലെ നഗര കച്ചവട സമിതി രൂപീകരിക്കുന്നതിന് തെരുവ് കച്ചവട പ്രതിനിധികളെ തിരഞ്ഞെടുക്കുന്നതിനായി തിരഞ്ഞെടുപ്പ് നടത്തുവാൻ നഗരസഭ തീരുമാനിച്ചു.

മേൽപറഞ്ഞ ലക്ഷ്യം നിറവേറ്റുന്നതിന് ഉദ്ദേശിച്ചു കൊണ്ടുള്ളതാണ് ഈ വിജ്ഞാപനം.

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Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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|---------------------|---|---|--------------|----|
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|---------------------|---|---|--------------|----|

PART IV Private Advertisements and Miscellaneous Notifications

സംസ്ഥാന ആസൂത്രണ ബോർഡ്

നമ്പർ എസ്.പി.ബി./289/2019/ഇ1.

2021 ജൂൺ 8.

കേരള സംസ്ഥാന ആസൂത്രണ ബോർഡിൽ 1-4-2019 നിലവിലുള്ള ജോയിന്റ് ഡയറക്ടർ, ഡെപ്യൂട്ടി ഡയറക്ടർ, അസിസ്റ്റന്റ് ഡയറക്ടർ, പ്ലാൻ പബ്ലിസിറ്റി ഓഫീസർ, അഡ്മിനിസ്ട്രേറ്റീവ് അസിസ്റ്റന്റ് പബ്ലിക്കേഷൻ ഓഫീസർ, പേഴ്സണൽ അസിസ്റ്റന്റ് എന്നീ തസ്തികകളിലെ സീനിയോരിറ്റി ലിസ്റ്റ്.

(ഒപ്പ്)

സീനിയർ അഡ്മിനിസ്ട്രേറ്റീവ് ഓഫീസർ.

(മെമ്പർ സെക്രട്ടറിക്കുവേണ്ടി)

Final Seniority List of Joint Directors as on 1-4-2019

| Sl. No. | Name | Qualification | Date of Birth | Date of Advice | Date of Commencement of Service | Date of Appointment to the Present Post | Date of Declaration of Probation | Date of Confirmation | Nature of Appointment | Present Station |
|---|---------------|-------------------------------|---------------|----------------|---------------------------------|---|----------------------------------|----------------------|-----------------------|-----------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| <i>Joint Director (Selection Grade)</i> | | | | | | | | | | |
| 1 | K. S. Lathy | Agri. Stat, Acct.Test (L) MOP | 18-3-1965 | .. | 29-12-1992 | 1-6-2018 | .. | .. | .. | Alappuzha |
| 2 | T. E. Santhi | Agri. Stat, Acct.Test (L) MOP | 19-2-1966 | .. | 19-4-1993 | 1-8-2018 | .. | .. | .. | SPB |
| 3 | Tes P. Mathew | Agri. Stat, Acct.Test (L) MOP | 31-5-1964 | .. | 30-4-1993 | 1-8-2018 | .. | .. | .. | Kottayam |
| 4 | M. A. Sheela | Agri. Stat, Acct.Test (L) MOP | 4-7-1963 | .. | 22-11-1993 | 1-8-2018 | .. | .. | .. | Kozhikode |
| <i>Joint Director</i> | | | | | | | | | | |
| 5 | K. M. Suresh | Agri. Stat, Acct.Test (L) MOP | 15-7-1963 | 18-3-1993 | 30-4-1993 | 9-7-2015 | 9-1-2016 | .. | Promotion | Wayanad |
| 6 | R. Manilal | M.A. Eco., Acct.Test (L) MOP | 15-5-1968 | 19-2-1998 | 31-3-1998 | 30-7-2015 | 30-1-2016 | .. | .. | SPB |

| | | | | | | | | | | |
|----|-------------------|--------------------------------------|-----------|-----------|-----------|------------|-----------|----|-----------|--------------------|
| 7 | P. J. Amina | M.Sc.Maths, Acct.Test (L) MOP | 25-5-1969 | 19-2-1998 | 30-3-1998 | 20-7-2015 | 20-1-2016 | .. | Promotion | SCDD |
| 8 | P. Shaji | M.A. Eco, Acct.Test (L&H), MOP | 28-3-1967 | 19-2-1998 | 30-3-1998 | 27-7-2015 | 27-1-2016 | .. | „ | Kollam |
| 9 | N. K. Rajendran | M.A. Eco, Acct.Test (L) MOP | 21-5-1968 | 19-2-1998 | 2-4-1998 | 24-8-2015 | 24-2-2016 | .. | „ | SPB |
| 10 | Aleyamma Ninan | M.Com, Acct. Test (L) MOP | 19-1-1972 | .. | 7-4-1997 | 3-10-2015 | 3-4-2016 | .. | „ | Palakkad |
| 11 | Biju, V. S. | M.Sc. Stat., Acct.Test (L) MOP | 4-5-1969 | 19-2-1998 | 3-4-1998 | 5-10-2015 | 5-4-2016 | .. | „ | Thiruvananthapuram |
| 12 | Prakasan, K. | M.Sc. Maths, Acct.Test (L) MOP | 20-5-1967 | 19-2-1998 | 31-3-1998 | 8-1-2016 | 8-7-2016 | .. | „ | Kannur |
| 13 | N. Somasundaralal | M.Com, Acct. Test (L) MOP | 10-6-1963 | 19-2-1998 | 27-4-1998 | 13-10-2016 | 3-4-2016 | .. | „ | Pathanamthitta |
| 14 | Litty Mathew | M.A. Eco, Acct. Test (L) MOP | 25-3-1970 | 19-2-1998 | 27-4-1998 | 29-11-2017 | .. | .. | „ | Ernakulam |

| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
|-----|--------------------|--|-----------|-----------|-----------|------------------|-----|-----|-----------|------------|
| 15 | Pradeepkumar, P. | M.A. Eco., Acct. Test (L) MOP | 30-5-1968 | 19-2-1998 | 1-4-1998 | 27-11-2017 | .. | .. | Promotion | SPB |
| 16 | M. Sureshkumar | M.A. Eco., Acct. Test (L) MOP | 30-5-1964 | 19-2-1998 | 30-4-1998 | 23-11-2017 | .. | .. | .. | SPB |
| 17 | Rekha V. Dev | M.Sc. Stat, Acct. Test (L) MOP | 28-5-1966 | 19-2-1998 | 2-4-1998 | 31-10-2018 | .. | .. | .. | SPB |
| 18 | V. Jagalkumar | M.A. Eco., Acct. Test (L) MOP | 25-5-1969 | 19-2-1998 | 31-3-1998 | 14-11-2018 | .. | .. | .. | Malappuram |
| 19 | Sanalkumar, S. R. | M.Sc. Stat, Acct. Test (L) MOP | 1-6-1968 | 19-2-1998 | 1-4-1998 | 1-11-2018 | .. | .. | .. | SPB |
| 20 | Maya, T. R. | M.Sc. Stat, Acct. Test (L) MOP | 19-5-1969 | 19-2-1998 | 4-4-1998 | 30-10-2018 AN | .. | .. | .. | Thrissur |
| 21 | Sheela, K. K. | M.Sc. Maths, B.Ed., Acct. Test (L) MOP | 27-5-1964 | 6-4-1998 | 21-5-1998 | 30-10-2018 AN | .. | .. | .. | Idukki |
| 22 | Anilkumar, N. | M.A. Eco., Acct. Test (L) MOP | 30-4-1965 | 19-2-1998 | 1-4-1998 | .. | .. | .. | .. | Deputation |
| 23 | Sathya Prakash, S. | M.A. Eco., B.Ed., Acct. Test (L) MOP | 12-5-1967 | 6-4-1998 | 4-6-1998 | 2-11-2018 | .. | .. | .. | Kasaragod |

Final Seniority List of Deputy Directors in the State Planning Board as on 1-4-2019

| Sl. No. | Name | Qualification | Date of Birth | Date of Advice | Date of Commencement of Service | Date of Appointment to the Present Post | Date of Declaration of Probation | Date of Confirmation | Nature of Appointment | Present Station |
|---------|-------------------|---|---------------|----------------|---------------------------------|---|----------------------------------|----------------------|-----------------------|-----------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | N. Prasannakumary | M.A. Eco., Acct. Test (L) MOP | 18-2-1965 | 6-4-1998 | 11-6-1998 | 30-7-2015 | .. | .. | .. | SPB |
| 2 | Sabu C. Mathew | M.A. Eco., M.Phil. Eco., B.Ed., Acct. Test (L) MOP | 31-5-1967 | 6-4-1998 | 20-5-1998 | 15-7-2015 | .. | .. | .. | Deputation |
| 3 | N. K. Sreelatha | BSc. Maths, M.Sc. Stat Acct. Test (H) MOP | 14-2-1969 | 6-4-1998 | 19-5-1998 | 21-7-2015 | .. | .. | .. | Malappuram |
| 4 | Annamma Philip | M.A. Eco., Acct. Test (L) MOP | 18-4-1966 | 6-4-1998 | 19-5-1998 | 1-12-2017 | 1-6-2018 | .. | .. | .. |
| 5 | Sabu Varghese | M.A. Eco, Ph.D., Acct. Test (L) MOP | 30-5-1967 | 6-4-1998 | 19-5-1998 | .. | 6-4-2016 | .. | .. | Idukki |
| 6 | Fathima, P. A. | M.A. Eco., B.Ed., Acct. Test (L) MOP | 2-1-1968 | 3-7-1998 | 5-8-1998 | .. | 6-4-2016 | .. | .. | Thrissur |

| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
|-----|---------------------------|---|-----------|-----------|------------|------------|-----------|-----|------|-----------|
| 7 | V. R. Muralleedharan Nair | M.A. Eco, Acct. Test (L) MOP | 4-5-1967 | .. | 18-11-1998 | 23-12-2015 | 20-7-2016 | .. | .. | Alappuzha |
| 8 | Shaju, K. P. | M.A. Eco, Acct. Test (L) MOP | 10-7-1963 | 12-1-1999 | 4-2-1999 | 28-9-2016 | 16-5-2017 | .. | .. | Wayanad |
| 9 | Anitha Elias | M.Sc. Maths, B.Ed., Acct. Test (L) MOP | 30-5-1966 | 12-1-1999 | 8-2-1999 | .. | 23-3-2017 | .. | .. | Ernakulam |
| 10 | Maya, A. S. | M.Sc. Stat, Acct. Test (L) MOP | 30-5-1969 | 12-1-1999 | 3-2-1999 | 21-11-2017 | .. | .. | .. | Kottayam |
| 11 | Femina, R. O. | M.Sc., B.Ed., Acct. Test (L) MOP | 24-5-1974 | .. | 1-3-1999 | 18-11-2017 | 18-5-2018 | .. | .. | SPB |
| 12 | K. B. Sreelatha | M.Sc. Stat, Acct. Test (L&H) MOP, Panchayath Test | 30-5-1967 | .. | 20-1-2000 | 21-11-2017 | 21-5-2018 | .. | .. | SPB |
| 13 | H. Abdul Salam | M.Com., HDC, BL. Sc., MOP, Acct. Test (L) | 24-3-1965 | 9-5-2000 | 19-6-2000 | 20-11-2017 | .. | .. | .. | Kollam |
| 14 | Santha, P. | M.Sc. Stat, MOP, Acct. Test (L) | 20-4-1965 | .. | 16-6-2000 | 5-11-2018 | .. | .. | .. | Kannur |

| | | | | | | | | | | |
|----|-------------------------|---|-----------|------------|------------|------------|----|----|-----------|------------|
| 15 | Kumary Sangeetha, K. R. | M.A.Eco., Acct.Test (L) MOP | 20-5-1968 | 22-5-2000 | 29-6-2000 | .. | .. | .. | .. | SPB |
| 16 | Preetha, K. S. | M.Sc. Maths, B.Ed., Acct.Test (L) MOP | 30-4-1968 | 15-7-2000 | 17-8-2000 | 16-11-2018 | .. | .. | .. | TVPM |
| 17 | Biju Gregory | M.Com. Acct.Test (L) MOP | 17-3-1966 | 18-9-2000 | 9-10-2000 | .. | .. | .. | .. | Deputation |
| 18 | Subhash, C. N. | M.Sc. Maths, B.Ed., Acct.Test (L) MOP | 5-6-1967 | 18-9-2000 | 9-11-2000 | .. | .. | .. | .. | Deputation |
| 19 | Babu Kumar, K. B. | M.A. Eco., Acct.Test (L&H) MOP | 20-1-1967 | 5-10-2000 | 6-11-2000 | 8-11-2018 | .. | .. | Promotion | Palakkad |
| 20 | Suma, A. M. | M.Sc. Stat., B.Ed., Acct.Test (L) MOP | 30-5-1968 | 30-10-2000 | 27-11-2000 | .. | .. | .. | .. | Kasaragod |
| 21 | Tomy Joseph | M.Sc. Stat., B.Ed., Acct.Test (L) MOP | 12-5-1967 | 27-11-2000 | 12-1-2001 | 31-10-2018 | .. | .. | .. | SPB |
| 22 | V. Vinodkumar | M.A. Eco., B.Ed., Acct.Test (L) MOP | 5-3-1969 | 1-1-2001 | 22-1-2001 | .. | .. | .. | .. | Kozhikode |

Final Seniority List of Assistant Directors in The State Planning Board as on 1-4-2019

| Sl. No. | Name | Qualification | Date of Birth | Date of Advice | Date of Commencement of Service | Date of Appointment to the Present Post | Date of Declaration of Probation | Date of Confirmation | Nature of Appointment | Present Station |
|---------|-----------------|---|---------------|----------------|---------------------------------|---|----------------------------------|----------------------|-----------------------|-----------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | Dessy Mabel | Agri. Stat, Acct. Test (L) MOP | 30-5-1965 | .. | 26-11-1993 | 3-2-2009 | .. | .. | Promotion | LWA |
| 2 | Bindu, V. L. | Msc Maths, Acct. Test (L&H) MOP | 17-5-1968 | .. | 8-11-1999 | .. | .. | .. | .. | Kottayam |
| 3 | M. P. Anilkumar | M.A. Eco., Acct Test (L&H) MOP | 10-5-1970 | 30-11-1995 | 28-12-1995 | 3-7-2014 | 30-1-2015 | .. | .. | Ernakulam |
| 4 | Deepa Chandran | M.A. Eco., B. Ed SET, Acct Test (L&H) MOP | 1-8-1978 | 23-7-2004 | 16-8-2004 | 23-7-2015 | 24-1-2016 | .. | .. | SPB |
| 5 | Subhadra Nair | M.Com., MOP Acct Test (L) | 30-1-1966 | 25-5-1995 | 5-6-1995 | 22-7-2015 | 22-2-2016 | .. | .. | Wayanad |
| 6 | Josephine. J. | M.A. Eco., B. Ed (Social Studies) SET, MOP, Acct Test (L) | 17-10-1973 | 13-8-2004 | 27-9-2004 | 30-7-2015 | .. | .. | .. | STDD |
| 7 | M. Hussain | M.A. Eco., B. Ed MOP, Acct Test (L) | 25-11-1974 | 13-8-2004 | 29-9-2004 | 10-8-2015 | 11-2-2016 | .. | .. | SPB |
| 8 | Rajesh, T. | MSc., (Maths) Acct Test (L), MOP | 17-1-1973 | 13-8-2004 | 1-10-2004 | 31-7-2015 | 31-1-2016 | .. | .. | Kozhikode |

| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
|-----|--------------------------|---|-----------|------------|------------|------------|-----------|-----|-----------|----------------|
| 9 | Bindu P. Verghese | M.A. (Development Economics) UGC NET, Ph.D in Economics | 30-8-1974 | 13-8-2004 | 1-10-2004 | 9-7-2015 | 10-1-2016 | .. | Promotion | SPB |
| 10 | Nenoj Meppadiyath | M.A. Eco, MA English, MOP, Acct Test (H) | 27-5-1970 | 9-9-1997 | 3-10-1997 | 10-8-2015 | 10-2-2016 | .. | .. | Kasargod |
| 11 | Joseph, A. D. | M.A. Eco, M.Phil MOP, Acct Test (L) | 26-5-1971 | 18-2-2005 | 23-3-2005 | 27-7-2015 | 27-1-2016 | .. | .. | Thrissur |
| 12 | Deepa Sivadasan | M.Com, B.Ed, SET Acct Test (L&H), MOP | 19-1-1977 | 18-2-2005 | 1-4-2005 | 17-8-2015 | 3-4-2016 | .. | .. | Alappuzha |
| 13 | Dhanya S. Nair | M.A. Eco., NET MOP, Acct Test (L&H) | 25-1-1978 | 18-2-2005 | 31-3-2005 | 3-10-2015 | 3-4-2016 | .. | .. | SPB |
| 14 | Sheeja, S. | M.Sc. | 1-6-1972 | 18-2-2005 | 31-3-2005 | .. | .. | .. | .. | SPB |
| 15 | Shaju, T. V. | M.A. Eco., Acct Test (L&H), MOP | 20-5-1972 | 30-6-1998 | 3-8-1998 | 14-12-2015 | 22-6-2016 | .. | .. | Palakkad |
| 16 | Rajalekshmi, V. | M.A. Eco., B.Ed, M.Phil | 31-5-1973 | 31-10-2005 | 28-11-2005 | 30-9-2016 | 7-4-2017 | .. | .. | SPB |
| 17 | Vincent Sebastian, A. T. | M.A Eco, Acct Test (L), DOM, MOP, Village Officers Manual (Travancore), Revenue | 19-9-1976 | 31-10-2005 | 24-11-2005 | 13-10-2016 | 31-5-2017 | .. | .. | SPB |
| 18 | Anil, P. V. | M.A Eco, MOP Acct Test (L&H) | 30-5-1968 | 30-11-1994 | 30-12-1994 | 19-1-2018 | 17-8-2018 | .. | .. | Pathanamthitta |
| 19 | Basheer, M. M. | M.A Eco, MOP Acct Test (L) | 18-5-1969 | 12-5-1998 | 11-6-1998 | 24-11-2017 | 24-5-2018 | .. | .. | Idukki |

| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
|-----|------------------------------|---|------------|------------|------------|------------|-----------|-----|-----------|--------------------|
| 20 | A. P. Praveena | M.A, B.Ed, Acct (L) | 9-5-1963 | 6-8-1998 | 24-8-1998 | 16-1-2018 | 16-7-2018 | .. | Promotion | Kannur |
| 21 | T. A. Shakeela | M.Sc., B.Ed, MOP, Acct Test (L&H), MA Economics, HDC | 7-3-1965 | 16-5-2000 | 15-7-2000 | 27-11-2017 | 16-7-2018 | .. | .. | SPB |
| 22 | Prasadan, M. | B.Ed, MOP, Acct Test (L&H), MA Economics | 20-5-1970 | 2-6-2000 | 3-7-2000 | 19-11-2018 | .. | .. | .. | Malappuram |
| 23 | M. R. Jayageetha | MA, M. Phil, DOA in Computer, MOP, Acct(H) | 3-12-1972 | 19-9-2000 | 23-10-2000 | .. | .. | .. | .. | Deputation |
| 24 | Jyothi mol, T. | MA Economics, LLB, MOP Acct Test (L) | 25-2-1972 | 21-11-2000 | 18-12-2000 | 3-12-2018 | .. | .. | .. | SPB |
| 25 | Madhusoodanan Nair, M. P. | M.Com, Acct Test (L), MOP | 27-11-1966 | 1-12-2000 | 12-2-2001 | 3-12-2018 | .. | .. | .. | SPB |
| 26 | Radha, K. | MA Economics, BSc, ITC Computer, Acct Test (H), MOP | 21-5-1967 | 29-11-2000 | 25-5-2001 | 30-10-2018 | .. | .. | .. | Kollam |
| 27 | G. T. Shibu | MA Economics, Acct Test (H), MOP | 1-4-1971 | 2-6-2000 | 3-7-2000 | .. | .. | .. | .. | SPB |
| 28 | Ratnesh, P. R. | M Com, Acct Test (H), MOP | 5-5-1974 | 13-11-2001 | 1-12-2001 | 11-12-2018 | .. | .. | .. | Thiruvananthapuram |
| 29 | Dr. Anil Kumar, C. | MA Econ., MPhil, Ph.D, UGC (NET) | 17-4-1981 | 7-2-2011 | 3-3-2011 | 1-11-2018 | .. | .. | .. | SPB |
| 30 | Anil Kumar, B. M. | MA Economics, M. Phil | 10-5-1978 | 7-2-2011 | 4-3-2011 | 14-12-2018 | .. | .. | .. | SPB |

Final Seniority List of Plan Publicity Officer in The State Planning Board as on 1-4-2019

| Sl. No. | Name | Qualification | Date of Birth | Date of Advice | Date of Commencement of Service | Date of appointment to the present post | Date of declaration of probation | Date of Confirmation | Nature of Appointment | Present Station |
|---------|-------------------|--|---------------|----------------|---------------------------------|---|----------------------------------|----------------------|-----------------------|-----------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | Cicilyamma Chacko | SSLC, Acct Test (H), MOP Type-Eng (H), Mal (L) | 3-4-1967 | 17-11-1994 | 15-12-1994 | 20-12-2018 | : | : | Promotion | SPB |

Final Seniority List of Administrative Assistant in The State Planning Board as on 1-4-2019

| Sl. No. | Name | Qualification | Date of Birth | Date of Advice | Date of Commencement of Service | Date of appointment to the present post | Date of declaration of probation | Date of Confirmation | Nature of Appointment | Present Station |
|---------|----------|---------------------------|---------------|----------------|---------------------------------|---|----------------------------------|----------------------|-----------------------|-----------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | Kala, L. | B.Sc., B.Ed MOP, Acct (L) | 4-5-1971 | 23-11-1994 | 17-4-1995 | 20-12-2018 | : | : | : | SPB |

Final Seniority List of Publication Officer in The State Planning Board as on 1-4-2019

| Sl. No. | Name | Qualification | Date of Birth | Date of Advice | Date of Commencement of Service | Date of appointment to the present post | Date of declaration of probation | Date of Confirmation | Nature of Appointment | Present Station |
|---------|--------------|----------------------|---------------|----------------|---------------------------------|---|----------------------------------|----------------------|-----------------------|-----------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | Shajahan, N. | BA, MOP, Acct (H) | 23-4-1971 | 26-7-1995 | 1-9-1995 | 20-12-2018 | . | . | : | SPB |

Final Seniority List of Personal Assistants in The State Planning Board as on 1-4-2019

| Sl. No. | Name | Qualification | Date of Birth | Date of Advice | Date of Commencement of Service | Date of Appointment to the Present Post | Date of Declaration of Probation | Nature of Appointment | Present Station |
|---------|-----------------|---|---------------|----------------|---------------------------------|---|----------------------------------|-----------------------|-----------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1 | V. Pradeepkumar | B. Com, Type Writing Eng (H)&Mal (L), National Trade Certificate in Vocational Training, DPCS, MOP, Acct Test(L) | 22-5-1977 | | 23-9-2002 | 30-12-2017 | . | Promotion | SPB |
| 2 | Eldo, M. P. | B. A, Type Writing Eng (H) & Mal (H), ITI Stenography Short hand Mal (L), Computer Word Processing, MOP, Account Test (L) | 20-4-1976 | | 27-12-2002 | 31-12-2018 | . | , | SPB |

Final Seniority List of Publication Officer in The State Planning Board as on 1-4-2019

| Sl. No. | Name | Qualification | Date of Birth | Date of Advice | Date of Commencement of Service | Date of appointment to the present post | Date of declaration of probation | Date of Confirmation | Nature of Appointment | Present Station |
|---------|--------------|----------------------|---------------|----------------|---------------------------------|---|----------------------------------|----------------------|-----------------------|-----------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) |
| 1 | Shajahan, N. | BA, MOP, Acct (H) | 23-4-1971 | 26-7-1995 | 1-9-1995 | 20-12-2018 | . | . | : | SPB |

Final Seniority List of Personal Assistants in The State Planning Board as on 1-4-2019

| Sl. No. | Name | Qualification | Date of Birth | Date of Advice | Date of Commencement of Service | Date of Appointment to the Present Post | Date of Declaration of Probation | Nature of Appointment | Present Station |
|---------|-----------------|---|---------------|----------------|---------------------------------|---|----------------------------------|-----------------------|-----------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1 | V. Pradeepkumar | B. Com, Type Writing Eng (H)&Mal (L), National Trade Certificate in Vocational Training, DPCS, MOP, Acct Test(L) | 22-5-1977 | | 23-9-2002 | 30-12-2017 | . | Promotion | SPB |
| 2 | Eldo, M. P. | B. A, Type Writing Eng (H) & Mal (H), ITI Stenography Short hand Mal (L), Computer Word Processing, MOP, Account Test (L) | 20-4-1976 | | 27-12-2002 | 31-12-2018 | . | , | SPB |